

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1377
TO BE ANSWERED ON 25TH JULY, 2016

Ragging in Colleges

†1377. KUMARI SHOBHA KARANDLAJE:

DR. KIRIT P. SOLANKI:

SHRI SHIVKUMAR UDASI:

PROF. K.V. THOMAS:

SHRI RAJAN VICHARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether despite all efforts of the Government, complaints in regard to ragging are still being received from schools and colleges;

(b) if so, the details thereof including the number of complaints registered on the Anti-ragging helpline during the last three years and the current year, State/UT-wise including Maharashtra;

(c) the action taken by the Government against the schools and colleges from where complaints in regard to ragging have been received and the details of such colleges during the said period; and

(d) the action taken by the Government against the students found involved in ragging, the details thereof, college and school-wise, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) & (b): Complaints regarding ragging are received from schools and colleges. The number of ragging complaints, year-wise and State-wise, are at Annexures I & II. Due to the extensive efforts taken to curb the menace of ragging, the number of ragging complaints has come down.

(c) & (d): The University Grants Commission (UGC) has taken extensive campaign to sensitize the higher educational institutions, parents and students on the measures available for preventing and prohibiting ragging. The University Grants Commission has instructed higher educational institutions to take all necessary and required measures, including but not limited to the provisions of its regulations for curbing the menace of ragging, to achieve the objective of eliminating ragging, within the institution or outside. A nationwide toll free 'Anti-ragging helpline' at 1800-180-5522 in 12 languages has been established. It is mandatory for all institutions to incorporate in their prospectus the directions of the Government regarding prohibition and consequences of ragging. The UGC reminds all universities every year before the start of academic session

through public notice, website and letters to ensure strict compliance of anti-ragging measures. It is mandatory for all students/parents to submit anti-ragging undertaking at the time of admission. The anti-ragging efforts are intensively monitored by an Anti-Ragging Committee at the national level and reviewed by the UGC through inter-council and coordination meetings. Details of the action taken against the complaints are available at www.antiragging.in.

The Central Board of Secondary Education (CBSE) has informed that whenever the Board receives any complaint of ragging in a school affiliated to it, the Board takes action as per the Affiliation Bye-laws and existing guidelines which are available at www.cbseaff.nic.in and www.cbse.nic.in, respectively. These cases are pursued with the schools concerned for resolution and action.

**Year-wise And State/UT-wise Ragging Complaints Received by
UGC**

S. No.	State/UT	2013	2014	2015	2016
1	ANDHRA PRADESH	14	21	12	6
2	ARUNACHAL PRADESH	1	0	0	0
3	ASSAM	15	8	9	5
4	BIHAR	33	39	21	9
5	CHANDIGARH	1	0	1	0
6	CHHATTISGARH	4	7	9	4
7	DELHI	10	7	8	5
8	GOA	0	0	1	1
9	GUJARAT	12	14	11	0
10	HARYANA	9	7	4	1
11	HIMACHAL PRADESH	5	3	4	2
12	JAMMU & KASHMIR	6	7	4	1
13	JHARKHAND	24	13	19	5
14	KARNATAKA	23	20	23	8
15	KERALA	25	17	29	13
16	MADHYA PRADESH	80	74	48	31
17	MAHARASHTRA	27	41	17	16
18	MANIPUR	1	1	0	0
19	MEGHALAYA	1	0	1	0
20	MIZORAM	0	0	1	1
21	ODISHA	71	32	30	0
22	PUDUCHERRY	4	7	3	0
23	PUNJAB	12	11	9	5
24	RAJASTHAN	39	28	16	10
25	SIKKIM	1	0	0	0
26	TAMIL NADU	32	32	25	15
27	TELANGANA	0	3	5	1
28	TRIPURA	4	4	1	1
29	UTTAR PRADESH	94	80	51	33
30	UTTARAKHAND	11	13	8	5
31	WEST BENGAL	81	54	53	20
	TOTAL	640	543	423	198

Year-wise And State/UT-wise Ragging Complaints Received by CBSE					
S. No.	State/UT	2013	2014	2015	2016
1	BIHAR	0	0	0	1
2	HARYANA	0	0	1	0
3	MADHYA PRADESH	0	1	1	0
4	PUNJAB	0	1	0	0
5	UTTAR PRADESH	0	0	0	1
	TOTAL	0	2	2	2